

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 7

CP No. 27/Chd/J&K/2023

IN THE MATTER OF:

Overarching Solutions Pvt. Ltd.

...Petitioner

Vs.

ROC, Jammu & Kashmir

...Respondent

Under Section: 252(3)

Since the Hon'ble Member (Technical) is on leave today, hence
the matter is adjourned to 14.06.2024.

26.04.2024
Pooja

-sd-
Court Officer